

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**(Through web-based video conferencing platform)**

ITEM No.23  
I.A Nos. 61, 63, 78, 97, 98  
& 101 of 2020 in  
CP (IB) No. 84/BB/2019

**IN THE MATTER OF:**

M/s. Pratap Chandra Pandhy & Ors. ... Petitioners  
v/s.  
M/s. Dreamz Infra India Ltd ... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 30.11.2021**

**CORAM:**

**SH. AJAY KUMAR VATSAVAYI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : None  
For the Respondent : None

**ORDER**

1. None for the parties.
2. List the CP on **06.12.2021.**

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**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

-sd-

**(AJAY KUMAR VATSAVAYI)**  
**MEMBER (JUDICIAL)**